

[Print](#)**Defective Case Register from 2026-09-10 to 2026-09-10**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/27292/2026	SATYA NARAYAN MISHRA 4	2026-09-10	1. Odia part of the FIR is not legible
2	D-CONTC/42281/2026	SANGRAM JENA	2026-09-10	i) Annexure-1 not page marked
3	D-WP(C)/39492/2026	ATMAJIT MANMITH DAS	2026-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Synopsis and Date chart not page marked. 2. Name of father of Pet. left blank in CT. 3. OP NO.1 not proper. 4. Sub Para under para 5 not properly serial numbered. 5. Date of Ann.2 in para 5.6 not correct. 6. Ann. 2 to 12 not attested. 7. Date of order of Ann.10 in Index and para 5.13 not correct.
4	D-WP(C)/42976/2026	DEBASNAN DAS	2026-09-10	1. Copy of representation under Annexure 7 has not been signed and dated
5	D-CONTC/39567/2026	SOUMYA JYOTI BISWAL	2026-09-10	i) Page mark of index not tally with petition
6	D-BLAPL/27206/2026	BASANTA KUMAR DAS	2026-09-10	1.In Vakaltnama Court fee of Rs.65/- to be paid. 2.In reference certificate Criminal antecedent of the petitioner not mentioned.
7	D-ABLAPL/27463/2026	BISWORANJAN SWAIN	2026-09-10	1.Synopsis and Date and Events are not in order 2. The name of the informant along with other details need to be redacted from Annexure 1
8	D-BLAPL/27312/2026	PRANAY KUMAR MAHARAJ	2026-09-10	Stamp amounting to Rs. 50/- towards HCBAMW Fee has not been affixed on the V. Nama
9	D-CRLMC/24727/2026	SUSHANTA HARICHANDAN	2026-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
10	D-WP(C)/42123/2026	SASWAT KUMAR ACHARYA	2026-09-10	1.Index,synopsis and date chart not signed by filing Advocate.
11	D-WP(C)/43016/2026	SUBHADUTTA ROURAY	2026-09-10	Page 54 not available
12	D-CONTC/42612/2026	ADV.	2026-09-10	1.Direction issued to Opp.4 AND 5 in WP(C).hence Opp.4 in WP(C).should be made contemnor.
13	D-WP(C)/39063/2026	SANJIB MOHANTY	2026-09-10	1. Page Nos. 10 11 and 12 are not legible properly under Annexure 1 . 2. The date of Notification is not correctly mentioned under Annexure-2 in the Index.
14	D-WP(C)/41898/2026	MANORANJAN PADHY	2026-09-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	D-ABLAPL/27423/2026	PANKAJ KUMAR SAHOO	2026-09-10	1. In Annexure 1 name of the friend of the victim be redacted from all places.

16	D-CMP/42545/2026	TRILOCHAN NANDA	2026-09-10	Page nos. 25 26 27 28 not neat.Opp.parties not mentioned in CT.1st line of page no. 19 not legible
17	D-BLAPL/27571/2026	SAHASRANSU SOURAV	2026-09-10	1. last page of the Affidavit is not paginated
18	D-CRLMP/27174/2026	GOKULANANDA PARIDA	2026-09-10	1.It should be registered as CONTC U/S.10 of Contempt of court act as I.I.C.Basudevpur not implementing Status quo order dt.29.7.26 passed in C.S.25/23 passed by Sr.Civil Judge.Basudevpur
19	D-CONTC/42566/2026	ADV.	2026-09-10	1.Reference certificate not furnished.
20	D-MACA/41628/2026	SUBRAT SATPATHY	2026-09-10	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 159 days
21	D-RSA/40932/2026	AJIT CHANDRA MOHAPATRA	2026-09-10	1. Period of Delay 01 day. 2.A-8 being Major be executed the Vakalat. personally. 3.Cause Title Not in order.Appellants No-2(a) to 2(c)whose ages not furnished,not yet substituted in the L.A.Court. 4. Date of Judgment mentioned in the Being Aggrieved portion and in the Prayer be corrected.
22	D-WP(C)/40231/2026	RAJIB LOCHAN PATTANAIK	2026-09-10	Petition not correctly addressed to Honorable Court
23	D-BLAPL/27189/2026	SK. ZAFARULLA	2026-09-10	Name and Details of victim/informant and her Husband mentioned in annexure-1 need not be disclosed and kept in closed cover.
24	D-ABLAPL/27233/2026	NIROD KUMAR SAHOO	2026-09-10	i) P.S.case no. not furnished in the Petition
25	D-ABLAPL/27425/2026	JAGADIP SAHOO	2026-09-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. In Affidavit, Ms Manoram is Petitioner No. 4 not 1 2. In dates and events, date of FIR was 22.08.2026 not 18.08.2026 3. Since there was no sexual offence in this case, the name and address of the Complainant/ Informant need not be redacted from Annexure 1.
26	D-CONTC/42249/2026	SANGRAM JENA	2026-09-10	i) Annexure-1 not page marked.
27	D-ABLAPL/27373/2026	ACHYUTANANDA PATTANAIK	2026-09-10	1. In Cause Title vide Synopsis and Date and Events, @ Kalia be inserted 2. Para 2 of the Bail Application is incomplete. 3. In Affidavit, under heading Certificate the last Para needs correction. 4. Details of the Petitioners as mentioned in the Cause Title is not matching with the V. Nama
28	D-CRLMP/26142/2026	ABHILASH MISHRA	2026-09-10	1.Since prayer made in petition is quashing entire proceeding pending in the court of JMFC,CRLMP petition not maintainable.Here CRLMC may lie.
29	D-ABLAPL/27190/2026	SUSHANTA KUMAR JOSHI	2026-09-10	i)Reference Certificate not properly furnished

30	D-BLAPL/27165/2026	SURESH KUMAR JENA	2026-09-10	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
31	D-WP(C)/42817/2026	ITISHREE TRIPATHY	2026-09-10	.Petition not correctly addressed to Honorable Court
32	D-WP(C)/42966/2026	JAGADISH JENA	2026-09-10	14-NOT PROPERLY INDEXED.
33	D-BLAPL/27301/2026	KULDEEP MOHANTY	2026-09-10	i)Another Bail Application not mentioned in Reference Certificate.
34	D-CRLMC/24747/2026	SURYAKANTA DASH	2026-09-10	1. GR case number not correctly furnished in Synopsis. 2. Name of the victim / Informant Redacting from the Annex-1. 3. Name of the victim / Informant need not be disclosed in connection with Annex-1 and kept in closed cover
35	D-BLAPL/27252/2026	SURYAKANTA DASH	2026-09-10	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. In Synopsis, Ld. Advocate has not put his Signature.
36	D-WP(C)/41424/2026	ANJAN KUMAR JENA	2026-09-10	1. Page marking of Ann.2 in Index not correct and Ann.3 not page marked. 2. Mutation case No. in Date chart not correct. 3. Date of Ann.2 in Index not correct. 4. Sale deed No. in para 4 not correct.
37	D-CONTC/42595/2026	ADV.	2026-09-10	1.date chart not alphabetically paginated
38	D-CONTC/42619/2026	SANDHYARANI PANI	2026-09-10	1.Direction issued to Contemnor no.1 in WP(C),hence contemnor no.2 should not be made party
39	D-BLAPL/26888/2026	DEEPAK RANJAN PARIDA	2026-09-10	1) Annxs. not book marked 2) Annx 1 and 3 is missing.
40	D-WP(C)/43044/2026	DILLIP KUMAR MOHAPATRA	2026-09-10	Wrong page marked of Annexure-4.
41	D-WP(C)/42879/2026	SATYA RANJAN PATI	2026-09-10	Page no.15 not page marked.
42	D-WP(C)/43043/2026	DILLIP KUMAR MOHAPATRA	2026-09-10	In Index, wrong page mark made in Anx-3.
43	D-ABLAPL/27434/2026	SAROJ KUMAR DASH	2026-09-10	1. Page 15 of Annnexus 2 is not legible
44	D-ABLAPL/27442/2026	PARTHA SARATHI DAS	2026-09-10	17-REFERENCE CERTIFICATE NOT FURNISHED.
45	D-WP(C)/42122/2026	SASWAT KUMAR ACHARYA	2026-09-10	1.Index not signed by filing Advocate.2.Age of petitioner not furnished
46	D-CONTC/39583/2026	SOUMYA JYOTI BISWAL	2026-09-10	i) paragraph no. mentioned in affidavit not correct
47	D-WP(C)/41808/2026	RANJIT KUMAR LENKA	2026-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. Annexures not properly page marked.
48	D-WP(C)/41935/2026	ANIL KUMAR BEHERA	2026-09-10	In affidavit, para-2 father of petitioners not correctly mentioned.

49	D-CRLMP/24015/2026	BYOMAKESH TRIPATHY	2026-09-10	Synopsis and date chart not mentioned in index
50	D-WP(C)/40122/2026	KRISHNA CHANDRA SAHU	2026-09-10	1.Description of Ann.1 in Index and para 4 not correct.
51	D-CRLMC/24379/2026	SURJYA NARAYAN SAHU	2026-09-10	1. PS case number not correctly furnished in para no.1. 2. Page no.40 not legible.
52	D-BLAPL/27338/2026	MANGU NANDY	2026-09-10	Page nos.26 to 31 under Annexure-2 not page marked .
53	D-ABLAPL/27409/2026	PANCHANAN PANIGRAHI	2026-09-10	1. Last Page of Annexure 1 is not attested by the Ld. Advocate
54	D-ABLAPL/27192/2026	MANAS KUMAR CHAND	2026-09-10	Name, address,mobile no. of the victim/informant be redacted from annx-1
55	D-ABLAPL/27295/2026	BIRANCHI NARAYAN MOHANTY	2026-09-10	i)Reference Certificate not properly furnished
56	D-MACA/42418/2026	DHANANJAYA MUND	2026-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 284 days
57	D-MACA/41810/2026	SANTOSH KUMAR MOHANTY	2026-09-10	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
58	D-CONTC/42660/2026	ADV.	2026-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
59	D-BLAPL/27208/2026	MANAS KUMAR CHAND	2026-09-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. The details of informant under Annexure-1 be redacted and be kept in a sealed cover.
60	D-CMAPL/42948/2026	ABHIMANYU PARIDA	2026-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid 2. LR's of deceased not made party in CMAPL. (b) Provision of Law Not correctly furnished 3. i) Synopsis and date chart are not filed. ii) Reference certificate not furnished. iii) Para no not furnished in declaration of both the I.As. iv) Put up for SR after removal of defects.
61	D-WP(C)/40245/2026	SIVA SANKAR CHAINI	2026-09-10	1. Deficit CF of Rs.6 to be paid on petition. 2.OP No.1 not proper. 3. Name of Pet . No.3 in CT not tally with signature
62	D-ABLAPL/27602/2026	ALOK KUMAR MOHAPATRA	2026-09-10	i) Paragraphs not correctly mention in the Declaration
63	D-ABLAPL/26502/2026	UMAKANT SAHOO	2026-09-10	Name of the victim/informant be redacted from the petition
64	D-CRLMC/26269/2026	SUBASH CHANDRA MOHANTY	2026-09-10	1.As per standing order no.1/23 dated 03.05.2023 Prayer for bail should not be made in the CRLMC petition

65	D-BLAPL/27337/2026	DHANANJAYA MUND	2026-09-10	i)Name of the Pending Court not properly furnished in Prayer portion.
66	D-WP(C)/40291/2026	MAHENDRA KUMAR SAHOO	2026-09-10	1. Page No.23 is not legible properly.
67	D-ABLAPL/27123/2026	PRASANNA KUMAR MISHRA	2026-09-10	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 12 and 13 is not legible.
68	D-CRLMC/26171/2026	BIJAYA KUMAR RAGADA	2026-09-10	CRLMC Petition not properly page marked in Index
69	D-CONTC/42244/2026	ADV	2026-09-10	i) For further S.R. after filing of order dtd. 16-04-2025 passed in wp(c) 21060/2024.
70	D-ABLAPL/27195/2026	RABINDRA NATH PRUSTY	2026-09-10	20-VERNACULAR CERTIFICATE NOT FURNISHED.
71	D-WP(C)/43040/2026	DILLIP KUMAR MOHAPATRA	2026-09-10	i) Page no. 11 not neat and legible.
72	D-BLAPL/27247/2026	DALIRANI BEHURAY	2026-09-10	1. Synopsis and Dates and Events have not been alphabetically numbered. 2. Last Page of Annexure 2 is not paginated 3. Age is of Petitioner is not matching with the age as mentioned in the V. nama
73	D-CMAPL/42700/2026	ADV.	2026-09-10	i) Synopsis and date chart not filed. ii) Put up for SR after filing of c. copy of impugned order.
74	D-WP(C)/42820/2026	PRAMODA KUMAR DASH	2026-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
75	D-BLAPL/27291/2026	KULDEEP MOHANTY	2026-09-10	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. In Ref. Certificate, the date and year of the case and its disposal are not matching with the FIR Details so furnished by the Office. 2. In Dates and Events, Last line of the Event vide dated 01.09.2026 is incomplete. 3. In Affidavit, vide Certificate last line is incomplete. 4. Annexure 1 is not attested by the Ld. Advocate
76	D-BLAPL/27415/2026	SOUBHAGYA KUMAR DASH	2026-09-10	1. Name and address of the Petitioner be corrected as per the Cause Title
77	D-WP(C)/40400/2026	DWARIKA PRASAD MOHANTY	2026-09-10	1. V.nama is not properly stamped
78	D-WP(C)/40155/2026	RAMAKANTA PANDA	2026-09-10	1. Age of the Opp no 6 not furnished 2, In declaration under affidavit, no of paragraphs wrongly furnished in W.P and I.A 3
79	D-RSA/41287/2026	SOURAV SUMAN BHUYAN	2026-09-10	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
80	D-ABLAPL/27309/2026	ANIRUDHA DAS	2026-09-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

81	D-BLAPL/26856/2026	JYOTIRMAYA SAHOO	2026-09-10	Pending court in the cause Title is wrong.
82	D-CRLA/24035/2026	PULAKESH MOHANTY	2026-09-10	Put up SR after redacting the name Victim/ relatives Informant /address from petition and annexure and be kept sealed cover.
83	D-ABLAPL/27592/2026	ALOK KUMAR MOHAPATRA	2026-09-10	i) Synopsis and Date Chart not properly mark as per Index. ii) Paragraphs left blank in Declaration be filed up.
84	D-CRLMA/25767/2026	SUSANTA SEKHAR PARIDA	2026-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
85	D-WP(C)/42451/2026	SASWAT KUMAR ACHARYA	2026-09-10	1.Age of petitioner not furnished.
86	D-WA/41358/2026	SOUMYA MISHRA	2026-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Cause title in wp (c) to be filed. ii) Status of appellant and respondent no. 1 to 5 not furnished. iii) Reference certificate not furnished. iv) Put up for SR after removal of defects.
87	D-WP(C)/42461/2026	SASWAT KUMAR ACHARYA	2026-09-10	1.Age of petitioner not furnished.
88	D-BLAPL/27498/2026	DILIP KUMAR SAHU	2026-09-10	1. Reference certificate is not correctly furnished. 2. The name and address of the Victim and her relatives may be redacted from the petition and F.I.R copy. 2. The un-redacted F.I.R. copy may be kept in sealed cover. 3. The Bangomunda P.S. mentioned in the petition appears to be not correct in Para 2 and 9.
89	D-ABLAPL/27349/2026	JYOTIRMAYA SAHOO	2026-09-10	i)HC Bar Association members welfare Scheme Rs.50(Hologram) not furnished on V.nama.
90	D-WP(C)/42708/2026	SUNIL KUMAR PANDA	2026-09-10	1. Signature of the petitioner no.2 in V.nama does not tally with cause title.
91	D-BLAPL/26521/2026	SUNIL KUMAR PANDA	2026-09-10	Name of the pending court be corrected in the entire petition
92	D-BLAPL/27179/2026	AKSHAYA KUMAR SUBUDHI	2026-09-10	Vakalatnama not furnished
93	D-CONTC/42218/2026	ADV.	2026-09-10	i) Name of Honorable Justice be redacted from top of the index, cause title AND Affidavit.
94	D-CRLREV/25301/2026	BISWAJIT PASAYAT	2026-09-10	Period of Delay 19 days ,Limitation petition not filed.
95	D-BLAPL/27774/2026	BIBHUTI BHUSAN MAHAPATRA	2026-09-10	1. Vernacular certificate has not been furnished. 2. P.R.No.is not reflected properly in Annexure 1.
96	D-BLAPL/27162/2026	NALINI KANTA DASH	2026-09-10	Mobile no. of the victim/informant be redacted from annx-1
97	D-WP(C)/41651/2026	ASISH KUMAR RAY	2026-09-10	1. Page marking of Petition in Index not correct and Ann.1 not page marked in Index. 2. OP NO.1 and 2 not proper. Names be

				deleted. They should be mentioned only by official designation. 3. Declaration in affidavit incomplete. 4. Ann.3 page 61 not legible.
98	D-WP(C)/42501/2026	SANTOSH KUMAR MAHANTY	2026-09-10	1. OP No.1 not proper.
99	D-WP(C)/41439/2026	PRABODHA CHANDRA NAYAK	2026-09-10	Petition and I.A. not Notarized
100	D-ABLAPL/27278/2026	AJAYA KUMAR TRIPATHY	2026-09-10	i)Reference Certificate not properly furnished.
101	D-CRLMP/26574/2026	TANMAYA KUMAR MOHANTY	2026-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. CRP number not correctly furnished in Synopsis, 2nd para of the cause title, page no.3 and Prayer of the petition.
102	D-WP(C)/42516/2026	SASWAT KUMAR ACHARYA	2026-09-10	1.Age of petitioner not furnished.
103	D-BLAPL/27204/2026	AMITAV TRIPATHY	2026-09-10	Page nos.9 12 and 13 under Annexure-1 not legible.
104	D-WP(C)/41742/2026	AJIT KUMAR MOHANTY	2026-09-10	In declaration paragraph wrongly mentioned as 1 to 12
105	D-WP(C)/40185/2026	SWAPNA KUMAR OJHA	2026-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In declaration under affidavit, no. of paragraphs wrongly furnished.
106	D-CRLMP/25896/2026	BHARAT JALLI	2026-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Report dated not correctly furnished Sl. no.8 in Index
107	D-ABLAPL/27453/2026	JUDHISTHIR SAHOO	2026-09-10	Sl.no.of the Petitioner in earlier Application to be mentioned. Name of victim or relatives,her address and other details to be redacted and Unredacted copies kept in Sealed Cover.
108	D-CONTC/42210/2026	ADV.	2026-09-10	I) Name of the counsel for the petitioner not mentioned in capital letters in the petition.
109	D-CRLMC/27468/2026	MOHENDRA KUMAR MOHAPATRO	2026-09-10	1. CT case number not correctly furnished in Synopsis and para no.1 of the page no.3
110	D-ABLAPL/27464/2026	SANGRAM KESHARI ROUT	2026-09-10	1. HBAMW Fee of Rs. 50/- has not been paid in shape of Stamp
111	D-ABLAPL/27297/2026	ANIRUDHA DAS	2026-09-10	1. Date of FIR is not legible vide Annexure 1

112	D-RSA/40933/2026	AJIT CHANDRA MOHAPATRA	2026-09-10	1.Period of Delay 01 day. 2.A-8 being Major be executed personally in the Vakalat. 3.Appellants No-2(a) to 2(c) whose ages not furnished, not yet substituted in the L.A.Court. 4. Date of Judgment mentioned in the Being Aggrieved Portion and in the Prayer be corrected.
113	D-WP(C)/40201/2026	PRASANTA KUMAR JENA	2026-09-10	1. In index,Page marking not done correctly in Annexure-2,8 2. In Annexure-6,7 letter date wrongly furnished. 3.In Annexure-22,23 ,CONTC case no wrongly furnished 4. The date of execution of V. nama not furnished
114	D-WP(C)/40197/2026	PRASANTA KUMAR JENA	2026-09-10	1.In Index, Page marking not done correctly in Annexure-23,24,25 2. Annexure-18 not attested 3. The date of execution of V. nama not furnished.
115	D-WP(C)/42133/2026	SASWAT KUMAR ACHARYA	2026-09-10	Age of petitioner not furnished
116	D-BLAPL/26996/2026	ASHREET BEHERA	2026-09-10	14-NOT PROPERLY INDEXED. 1.Not properly paginated after page. 2.Original free copy of Rejection order not filed.
117	D-CMP/42295/2026	DHANOJ KUMAR SAHOO	2026-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. status of parties not mentioned.Page no.22 not neat
118	D-ABLAPL/27122/2026	PARTHA SARATHI DAS	2026-09-10	Page-7 9 and 11 is not legible.
119	D-CRLMP/26807/2026	RUCHI RAJGARHIA	2026-09-10	Nomenclature be change in Index.
120	D-CRLA/27306/2026	HARAPRASAD PANDA	2026-09-10	1.Synopsis and date chart not alphabetically paginated.2.Being aggrieved not properly furnished.
121	D-WP(C)/42131/2026	SASWAT KUMAR ACHARYA	2026-09-10	1.age of petitioner not furnished.2.I.A.declaration left blank.
122	D-BLAPL/27320/2026	SOUMI DAS	2026-09-10	Bail Application is not maintainable. Here CRLMC will lie against order of NBW
123	D-BLAPL/27451/2026	RAJESH KUMAR TRIPATHY	2026-09-10	Name and Details of Victim mentioned in annexure need not be disclosed and kept in closed cover.
124	D-MACA/42049/2026	DHANANJAYA MUND	2026-09-10	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2 not paid
125	D-CRLA/27053/2026	SANJIT MISHRA	2026-09-10	1. Period of Delay 163 days ,Limitation petition not filed. 2.Signature of petitioner in V.nama does not tally with cause title.
126	D-CONTC/42276/2026	SANGRAM JENA	2026-09-10	i) Annexure-1 not page marked
127	D-ABLAPL/27316/2026	SASANKA SEKHAR SAHOO	2026-09-10	i)Reference Certificate not properly furnished.

128	D-MACA/41681/2026	SOMNATH ROY	2026-09-10	1. Period of Delay 35 days
129	D-CRLMC/26323/2026	KISHORE KUMAR MISHRA	2026-09-10	1.Name of the Lower court not correctly furnished in cause title and Prayer of the petition.
130	D-CONTC/42257/2026	SANGRAM JENA	2026-09-10	i) Annexure-1 not page marked
131	D-RVWPET/42705/2026	SUJIT KUMAR ACHARYA	2026-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C. copy of impugned order not filed. 2. i) District of op no.3 not mentioned in cause title. ii) Put up for SR after filing of c. copy of impugned order.
132	D-WP(C)/41916/2026	ANIL KUMAR BEHERA	2026-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED In declaration paragraphs mentioned 1 to 9 incorrectly instead of 1 to 6
133	D-WA/41025/2026	ANAND KUMAR SHRIVASTAVA	2026-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C. copy of impugned order not filed 2.Appellant in WA not party in wp (c) and op no. 2 to 5 in wp (c) are not made party in appeal memo. 3. i) Status of appellant not correctly furnished. ii)Reference certificate not furnished. iii) Being aggrieved para not furnished. iv) Page no. 54 not in proper place. v) Legible copy of page nos. 67 86 173-180 are to be filed. vi) Undertaking for translated copy of odia not filed. vii) Put up for SR after removal of defects and filing of c. copy of impugned order.
134	D-WP(C)/41521/2026	SAKTIDHARA MISHRA	2026-09-10	i) paragraph no.mentioned in affidavit not correct.
135	D-ABLAPL/27383/2026	M.BALAJI RAO	2026-09-10	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. in v.nama, Monalisa Mohanty, Ld. Advocate has not furnished her Mobile No. 2. Aadhaar card is not Paginated
136	D-WA/41581/2026	SASWAT DAS, AGA	2026-09-10	1.Op no. 4 in wp (c) not made party in appeal memo.
137	D-ABLAPL/27389/2026	ASHOK KUMAR DAS	2026-09-10	)Reference Certificate not properly furnished.ii)Paragraph not properly mentioned in Declaration portion.
138	D-CRLMC/27536/2026	SUBRAT MISRA	2026-09-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. Page nos.18 19 24 25 66 68 and 70 not neat and legible.2. As per impugned order under Annexure-4 name of the Lower court does not tally with cause title.
139	D-WP(C)/42155/2026	RABI NARAYAN BEHERA	2026-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Prayer not proper.
140	D-CONTC/39586/2026	SOUMYA JYOTI BISWAL	2026-09-10	i) Humble submission not furnished in cause title..
141	D-BLAPL/27234/2026	SURYAKANTA DASH	2026-09-10	1. Synopsis has not been duly signed by the Ld. Advocate.
142	D-BLAPL/27225/2026	SURENDRA KUMAR BISWAL	2026-09-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. one of the Ld. Advocate has not signed in the V. Nama
143	D-CONTC/42208/2026	ADV.	2026-09-10	i) Name of the counsel for the petitioner not mentioned in capital letters in the petition
144	D-WP(C)/41519/2026	SAKTIDHARA MISHRA	2026-09-10	i) Paragraph sl. no. not correctly mentioned in affidavit.ii) Page no. 22 not legible
145	D-ABLAPL/27601/2026	ALOK KUMAR MOHAPATRA	2026-09-10	i) Paragraph left blank in Declaration be filed up.ii) The name of the petitioner does not tally in the F.I R and also in Vakalatmnama
146	D-BLAPL/27209/2026	AMITAV TRIPATHY	2026-09-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. The details of Victim/informant under Annexure-1 and page nos.12 para-9(a) and 9(b), page no.15 para 1 and 2, page no.17 para-16 of Annexure-2 be redacted and be kept in a sealed cover.
147	D-WP(C)/42701/2026	SUNIL KUMAR PANDA	2026-09-10	1. Signature of the petitioner no.2 in V.nama does not tally with cause title.
148	D-WA/41245/2026	JUDHISTIR SAHOO	2026-09-10	Legible copy of page no. 37 38 42-44 are to be filed
149	D-WP(C)/43143/2026	SUBHADUTTA ROURAY	2026-09-10	1.Petitioner no.4 daughter of not mentioned
150	D-WP(C)/42128/2026	SASWAT KUMAR ACHARYA	2026-09-10	1.age of petitioner not furnished.
151	D-RSA/41089/2026	ABHISHEK DASH	2026-09-10	1. Court Fee Rs.2844.75 Payable,Not Paid. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/-Not Paid. 3.Valuation be correctly furnished and C.Fee Payable left blank be filled up.Put up for further S.R after payment of C.Fee for computing the period of limitation.
152	D-ABLAPL/27239/2026	ASHOK KUMAR SARANGI	2026-09-10	i) Synopsis and Date Chart not indicated in index.ii)Reference Certificate not properly furnished. Mobile no.not furnished in v.nama.

153	D-BLAPL/27169/2026	JAYADEBA BEHERA	2026-09-10	Paragraph No. not correctly furnished
154	D-WP(C)/42665/2026	SUSHANTA KUMAR MISHRA	2026-09-10	1. Annexure-2 not attested
155	D-BLAPL/27220/2026	RAGHUNATH BISWAL	2026-09-10	17-REFERENCE CERTIFICATE NOT FURNISHED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. date of disposal of the previous Bail Applications preferred by the Petitioners are not mentioned in Ref. Certificate 3. In Affidavit, Translation Undertaking has not been furnished by the Ld. advocate 4. Odia part of the Annexure 1 is partially readable
156	D-WP(C)/43152/2026	SURYANSHI SRIVASTAVA	2026-09-10	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Court fee Rs. 18/- to be paid. 2. Fathers name of the petitioner and Address in cause title not tally with both Affidavit. 3. Page no.14 Annex-2 not exhibited.
157	D-CRLMP/23921/2026	JYOTIRMAYA SAHOO	2026-09-10	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Index not properly page marked.
158	D-ABLAPL/27274/2026	SATYA NARAYAN MISHRA 4	2026-09-10	1. In Affidavit, occupation of the Petitioner is wrongly mentioned as House Wife which needs rectification 2. Last Page (s) of Annexure 1 and Annexure 2 are not paginated 3. The Name of the Petitioner in the Cause Title is not matching with the V. Nama.
159	D-CONTC/42301/2026	SIDHANT DWIBEDI	2026-09-10	S.L No.4 under Affidavit not correctly furnished ii) WP(C) Number not correctly furnished in the Vakalatnama
160	D-CONTC/42246/2026	SAMEER KUMAR DAS	2026-09-10	i) Date of order of the wp(c) no.33333/2023 mentioned in index , Book mark and page -4 under annexure-1 not correct.ii) Order Dtd. 13-03-2026 not filed.For further S.R. after removal of defect
161	D-WA/41361/2026	SOUMYA MISHRA	2026-09-10	i) Status of Respondent no. 1 to 5 not furnished. ii) Cause title in wp (c0 not furnished. iii) Address of the Honble court wrongly furnished in I.A. no. 2779/2026. iv) Date left blank in para no. 3 of I.A. no. 2779/2026.v) Put up for SR after removal of defects.
162	D-WP(C)/42928/2026	RAJIB RATH	2026-09-10	Annexure-13 not page marked
163	D-ABLAPL/27317/2026	JYOTIRMAYA SAHOO	2026-09-10	15-ALL PAPERS NOT PROPERLY SIGNED.
164	D-CRLMP/26578/2026	SURYA PRATAP DEO	2026-09-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				1. Page 13 and 14 not legible.
165	D-BLAPL/27348/2026	SK. ZAFARULLA	2026-09-10	S.T. case no not mentioned in rejection order so st case no. be redacted from petition.
166	D-BLAPL/27497/2026	DILIP KUMAR SAHU	2026-09-10	1. Reference Certificate is not correctly furnished. 2. The relationship of the deponent with the petitioner is also not correctly furnished in the Affidavit under declaration
167	D-BLAPL/27449/2026	DEBASISH RAY	2026-09-10	1. Last page of the Affidavit is not paginated
168	D-CRLMC/17820/2026	SURYA PRATAP DEO	2026-09-10	1. Annexures are not exhibited in the body of the petition. 2. FIR, Charge sheets not page marked and Annex-1 and 2 not exhibited.
169	D-BLAPL/27570/2026	ANJANA SAHOO	2026-09-10	1. Reference certificate is not correctly furnished. 2. The name and address of the victim/Informant and her relatives may be redacted from the petition ,F.I.R. copy and charge sheet. 3. The un-redacted F.I.R. copy and charge sheet may be kept in sealed cover. 4. The name of the father of the petitioner and village name mentioned in Cause Title do not tally with that of Rejection order. 5. V.nama is not properly stamped.
170	D-ABLAPL/27401/2026	SURESH KUMAR JENA	2026-09-10	Legible copy of annx-1 be filed. Name, Address, mobile no of the victim/informant be redacted from annx-1.
171	D-BLAPL/26897/2026	DEEPAK RANJAN PARIDA	2026-09-10	Annx. is not book marked 2) Annx is not marked 3) Annx. 1 and 3 is missing 3) All annx should be marked properly.
172	D-WP(C)/41294/2026	TUSAR KUMAR MISHRA	2026-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
173	D-WP(C)/40154/2026	KRISHNA CHANDRA SAHU	2026-09-10	1. Annexure-12 14 15 not attested 2. After page 69, another page to be removed.
174	D-WP(C)/43018/2026	DURGESH NARAYAN RATH	2026-09-10	1. Date of order under Annexure-11 does not tally with Index and para-23 of the petition
175	D-CRLMC/26398/2026	CHANDRAKANTA NAYAK	2026-09-10	1. Certified copy of Annex-1 not filed. 2. Petitioner No.2 not executed in V.nama. 3. Neat and Legible copy of page Nos. 18 to 25 58 and 59 to be filed..
176	D-WP(C)/39828/2026	JAYASHREE BISWAL	2026-09-10	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED. Petition not correctly addressed to Honorable Court.
177	D-BLAPL/27185/2026	UMA CHARAN MISHRA	2026-09-10	Name of victim be redacted from annexure -1
178	D-WP(C)/41517/2026	SAKTIDHARA MISHRA	2026-09-10	Paragraph sl. no. not correct in affidavit
179	D-WP(C)/40719/2026	SAROJ KUMAR PADHI	2026-09-10	1. All Annexures are attested.
180	D-CRLMC/27406/2026	SOUBHAGYA LAXMI PATTNAIK	2026-09-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1. Put up for SR after Redacting the name of victim / Informant, Family Members and School name from the petition and Annexures. 2. Name of the victim /Informant, Family Members and School name need not be disclosed in connection with Annex-2 7 and kept in closed cover.
181	D-BLAPL/27259/2026	RAJIB LOCHAN PATTNAIK	2026-09-10	1. In Dates and Events, Date of submission of Charge Sheet is not mentioned
182	D-WP(C)/42818/2026	ITISHREE TRIPATHY	2026-09-10	.Petition not correctly addressed to Honorable Court
183	D-WA/41178/2026	SASWAT DAS,A.G.A	2026-09-10	Legible copy of page no. 50 51 79 are to be filed.
184	D-ABLAPL/26774/2026	SUSHREE SUNIL KANTA NAYAK	2026-09-10	Page 13 to 15 and annx.2 not legible
185	D-WP(C)/41922/2026	MANORANJAN PADHY	2026-09-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
186	D-ABLAPL/27353/2026	JYOTIRMAYA SAHOO	2026-09-10	i) Hologram of Rs.50 not furnished.
187	D-WP(C)/41423/2026	ANJAN KUMAR JENA	2026-09-10	1. Mutation Case No. in Date chart not correct.
188	D-RSA/40571/2026	SANTOSH KUMAR MAHANTY	2026-09-10	1. Period of Delay 48 days.I.A for condonation of delay Not Filed 2.C.Fee Payable be corrected in the memo of Appeal
189	D-WA/41331/2026	RAJJEET ROY	2026-09-10	1.Op no. 4 and 6 in wp (c) are not made party in appeal memo. 2.i) Status of appellants wrongly mentioned in cause title. ii) Status of Proforma respondent not furnished. iii) Legible copy of page no 106 116 are to be filed. iv) Date blank in para no. 3 of I.A. no. 2771/2026. iv) Put up for SR after removal of defects
190	D-BLAPL/27313/2026	JYOTIRMAYA SAHOO	2026-09-10	Address of the Petitioner mentioned in the V. nama is not matching with the Cause Title
191	D-ABLAPL/27110/2026	ANIRUDHA DAS	2026-09-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.H.B.M.W.S fees of Rs.50/- not filed. 2.Petition not correctly addressed to Honorable Court.
192	D-WP(C)/42399/2026	SANTOSH KUMAR MAHANTY	2026-09-10	1. OP NO.1 not proper.
193	D-CONTC/42307/2026	SIDHANT DWIBEDI	2026-09-10	S.L No. 4 under Affidavit not correctly furnished.
194	D-ABLAPL/27125/2026	JUDHISTHIR SAHOO	2026-09-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
195	D-CONTC/42616/2026	ADV.	2026-09-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
196	D-CRLMP/23768/2026	RABI NARAYAN MOHANTY	2026-09-10	Page no.46 marked twice